

**GOVERNMENT OF INDIA
SPACE
LOK SABHA**

UNSTARRED QUESTION NO:371
ANSWERED ON:26.07.2006
IMAGES FIGURES SOLD TO FOREIGN AGENCIES
Athawale Shri Ramdas

Will the Minister of SPACE be pleased to state:

- (a) whether certain foreign agencies have bought images and figures taken through remote sensing satellites from the Space Corporation, an associate of ISRO;
- (b) if so, the details thereof as on date, agency-wise;
- (c) whether the Government had reached any agreements with these agencies while handing over these images;
- (d) if so, the details thereof;
- (e) whether these foreign agencies are complying with the said agreements;
- (f) if so, the details thereof; and
- (g) if not, the action taken or proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN):

- (a) Yes, Sir.
- (b) The details are attached herewith (Annexure-1).
- (c)&(d) National Remote Sensing Agency (NRSA) and ANTRIX Corporation of the Department of Space sell imageries acquired by commercial remote sensing satellites of ISRO. The End User Agreement of NRSA authorises the use of these images. ANTRIX Corporation provides data access under a License Agreement. Both these agreements protect the commercial and copyright interests and provide indemnification against liabilities.
- (e),(f) & (g) Yes, Sir. Non-compliance with the agreements has not come to the notice of NRSA or ANTRIX Corporation.